

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – I

BUDGET SESSION

FRIDAY, 14TH MARCH, 2014

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 12 noon.

The day was allotted for Government Business.

1. Questions:

Questions Nos. 31 – 35 were taken up and disposed off.

2. Call Attention Notice:

Shri C. R. Marak, MLA called the attention of the Minister in-charge, Power under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in 'The Shillong Times', dated 28.02.14, under the caption "Victims complain harassment by Tura Police Official".

Smti. Roshan Warjri, Minister Home(Police) replied.

3. Voting on Supplementary Demands:

Demand Nos. 1, 2, 3, 4, 5, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29, 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40 were put to vote and passed by the House.

4. Presentation:

Dr. Mukul Sangma, Chief Minister in-charge Finance, presented an Additional Supplementary Demands for Grants and Supplementary Appropriation for 2013-2014.

5. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Tuesday, the 18th March, 2014.

Dated Shillong,
the 14th March, 2014.

Comm. & Secretary,
Meghalaya Legislative Assembly.

